LOK SABHA UNSTARRED QUESTION NO.749

FOR ANSWER ON 21/11/2016

STEEL PSU

749. SHRI P. KUMAR:

Will the Minister of STEEL be pleased to state:

- (a) the details of public sector steel undertakings under the administrative control of this Ministry, State/UT-wise including Tamil Nadu;
- (b) the percentage of contribution of public sector steel companies in total production of steel in the country;
- (c) the details of import and export of steel by public sector steel undertakings;
- (d) the details of percentage of profits of public sector steel undertakings;
- (e) the details of percentage of profits of public sector steel undertakings being used/utilised under corporate social responsibility, State/UT-wise including Tamil Nadu; and
- (f) the steps taken/being taken by the Government to enhance steel production of PSUs in steel sector?

ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

(a) There are two steel manufacturing Public Sector Undertakings (PSUs) under the administrative control of Ministry of Steel namely Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL). State/UT-wise details are as follows:

Name of the State / UT	Name of the Unit	
Steel Authority of India Limited (SAIL)		
Chhattisgarh	Bhilai Steel Plant	
West Bengal	Durgapur Steel Plant	
	IISCO Steel Plant, Burnpur	
	Alloy Steel Plant, Durgapur	
Odisha	Rourkela Steel Plant	
Jharkhand	Bokaro Steel Plant	
Tamil Nadu	Salem Steel Plant	
Karnataka	Visvesverya Iron & Steel Plant	
Rashtriya Ispat Nigam Limited (RINL)		
RINL, the corporate entity of Vishakhapatnam Steel Plant is located in the State of		
Andhra Pradesh.		

(b) The share of Public Sector Steel Companies in total crude steel production in the country is about 19.9%.

(c) Details of import and export of steel by SAIL & RINL during 2015-16 is as under:

(in `000 tonnes)

Name of the PSU	Import	Export
SAIL	Nil	220.8
RINL	Nil	525

- (d) Steel is a deregulated sector. There are a large number of private steel factories/plants in the country. Data/information in respect of profits of the private steel sector, and profit percentage thereof of public sector steel undertakings is not maintained by the Ministry of Steel.
- (e) During 2015-16, SAIL & RINL have utilized 2.66% and 2.67% respectively of their average net profits made during the three immediately preceding Financial Years. Funds under the scheme of CSR are not allocated State/UT-wise.
- (f) Steel is a deregulated sector and the role of Government is that of a facilitator. The decisions in respect of production of steel are taken by the individual producers based on specific commercial and financial merits. SAIL and RINL have undertaken modernization and expansion of their steel plants funded by their own sources.
